GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3331
ANSWERED ON:13.03.2003
GRANT-IN-AID FOR INSTITUTIONS CONCERNING PHYSICALLY HANDICAPPED P.C. THOMAS

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of proposals pending before the Government of India for Grant-in-aid for institutions concerning physically handicapped, mentally handicapped, deaf and dumb and Old Age Homes;
- (b) if so, the dates from which these applications are pending in various departments and the decision taken in this regard, Statewise;
- (c) the applications pending from Kerala State for clearance since last three years;
- (d) the reasons for pending the application; and
- (e) the time by which these applications are likely to be cleared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

- (a) & (b) A statement indicating number of proposals pending, State-wise, including Kerala at various stages of processing for grant in aid for the year 2002-03 pertaining to institutions concerning physically handicapped, mentally handicapped, deaf and dumb and old age home is at Annexure-I
- (c) to (e) No complete application from Kerala State is pending for clearance since last 3 year. However, 32 applications for new projects for the welfare of mentally challenged recommended by Government of Kerala were not considered keeping in view the facilities already extended through the scheme in the State.

Annexure-1

statement referred to in reply to part (a) to (b) of Lok Sabha Unstarred Question no 3331 by Shri P.C.Thomas for answer on 13.3.2003

Name of the State/Uts Number

Andhra Pradesh 23 Arunachal Pradesh 1 Assam 8 3 Bihar Chhatisgarh 1 Delhi 6 Goa 1 Gujarat 1 Haryana 2 Jharkhand 1 Jammu & Kashmir 1 Karnataka 21 Kerala 13 Maharashtra 65 Madhya Pradesh 11 Manipur 6 Nagaland 1 Orissa 13 Punjab 1 Rajasthan 4 Tripura 2 Tamil Nadu 19 Uttaranchal 2 Uttar Pradesh 21 Uttaranchal 21